

| 1 | 2 | 3 | 4 |
|----|-------------------------------------|------|--|
| 3. | Wanakbori | 4675 | 2920 |
| 4. | Ahmedabad Elect. Co. (Sabarmati) | 2137 | 1208 |
| 5. | Dhuvaran | 3094 | negligible (Oil fired Power Station) |
| 6. | Utran | 327 | — (Gas fired Power Station) |

**Fair Return of Investment to Shopkeepers
of Fair Price Shops**

4011. SHRI RANJITSINGH GAEKWAD : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government propose to suggest to Government of Gujarat to examine the whole structure of fair price shops so that a fair return on investment to the shopkeepers is assured and the system works effectively for the benefits of poor; and

(b) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H. K. L. BHAGAT) : (a) and (b). Central Government, from time to time, has been impressing upon all State Governments/ Union Territory Administrations, including Government of Gujarat, to revamp the Public Distributions System by strengthening the infrastructural facilities and also to expand the commodity coverage of fair price shops with a view to improving their viability and to set up consumer advisory committees at district/block/village level to watch and ensure regular and timely availability of essential commodities in fair price shops. Guidelines have also been issued to all States/Union Territories for opening new fair price shops wherever required, to ensure that no consumer should have to travel a long distance for getting

essential commodities; introduction of mobile fair price shops in tribal and interior areas, evolving of system of effective coordination amongst various agencies engaged in the task of procurement, storage and distribution of PDS items; for strengthening enforcement measures and to draw up schedules for appropriate training of employees engaged in PDS work.

[*Translation*]

**Daily Wage Workers in Posts and
Telecommunications Departments**

4012. SHRI RAJ KUMAR RAI :
SHRI SANTOSH KUMAR
SINGH :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) the State-wise categorywise number of daily wage workers working in Posts and Telecommunications Departments as on 15 February 1987;

(b) the number of workers out of them working for the last 5, 10, 12 and 15 years; and

(c) the steps taken or proposed to be taken to regularise them ?

THE MINISTER OF STATE IN THE
MINISTRY OF COMMUNICATIONS
(SHRI SONTOSH MOHAN DEV) :
POSTAL :

(a) and (b). The relevant information is being collected and will be laid on the Table of the House.

(c) They will be regularised in turn on availability of vacancies.

TELECOM :

(a) and (b). The requisite information has been called for from the subordinate units spread all over India. The same will be placed on the table of the House as early as possible.

(c) Orders already exist to fill up all group D Posts by way of regularisation of eligible casual workers whenever vacancies become available.

[English]

Exploration Work in Orissa

4013. SHRI SOMNATH RATH : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) Whether on-shore oil exploration has been launched in Orissa;

(b) if so, the districts and places where this exploration has started; and

(c) the outcome so far ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT) : (a) Yes, Sir.

(b) Surveys have been conducted in Balasore, Cuttack and Puri.

Exploratory drilling has started near village Balilutha, district Cuttack.

(c) The results will be known only when drilling is over.

Diversification Programme of the Bharat Petroleum Corporation LTD.

4014. SHRI SOMNATH RATH : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Bharat Petroleum Corporation Limited is diversifying into the fields of petrochemicals;

(b) if so, the details of the proposed projects including the total outlay and estimated cost, capacity and location of each individual project; and

(c) the stage at which the programme stands at present ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT) : (a) and (b). A project for production of aromatics is already under operation at the refinery site of Bharat Petroleum Corporation Limited (BPCL) in Bombay. BPCL have also submitted proposals for Government approval for locating following two projects at its refinery premises in Bombay :

(i) proposal for optimisation of production of aromatics (100,800 tonnes per annum of para-xylene and 20,400 tonnes per annum of ortho-xylene); approximate capital cost—Rs. 269 crores.

(ii) proposal for extraction of 70,000 tonnes per annum of n-paraffins; approximate capital cost—Rs. 97 crores.

(c) The proposals are being processed for necessary approvals.

Review of Costing and Pricing Pattern of Coal

4015. SHRI SOMNATH RATH :
SHRI P. M. SAYEED :
SHRI T. BALA GOUD :

Will the Minister of ENERGY be pleased to state :

(a) whether Government propose to review the costing and pricing pattern of coal; and

(b) if so, the details thereof ?